

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3336
ANSWERED ON:15.12.2005
RAIL LAND DEVELOPMENT AUTHORITY
Singh Shri Rakesh

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status regarding setting up of Rail Land Development Authority;
- (b) the time by which it is likely to be set up?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a)&(b) : Amendment to the Railways Act, 1989 as approved by Parliament has been notified in the Gazette of India on 16.9.2005 after President's assent. Formulation of Rules for constituting the Authority is in progress. The Authority shall be in place in due course thereafter.